

SHRI ANAND SHARMA: What I am saying is that the Prime Minister should take it up.... *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: I said, it should be taken up at the highest level. *...(Interruptions)...* I said it here and you didn't hear that. *...(Interruptions)...* I said from the Chair... *...(Interruptions)...*

SHRI ANAND SHARMA: I thank you for that. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: I said from the Chair that it should be taken up at the highest level. *...(Interruptions)...* मैंने बोला है! Ms. Dola Sen *...(Interruptions)...*

SHRI ANAND SHARMA: Why are you getting angry? *...(Interruptions)...* It is not... *...(Interruptions)...* You should calm down. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Now, Ms. Dola Sen. *...(Interruptions)...* I am not allowing that. *...(Interruptions)...* Ordinary Members give notice, but those who did not give notice simply raise it as a point of order. This is not the way. *...(Interruptions)...*

SHRI ANAND SHARMA: Sir, *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Sit down. *...(Interruptions)...* I am not allowing. *...(Interruptions)...* Now, Ms. Dola Sen. *...(Interruptions)...* I have to protect the interest of the Members, those who give notices. *...(Interruptions)...* You don't give notice, but come here and raise point of order and create problem. *...(Interruptions)...* I don't agree with that. *...(Interruptions)...* Now, Ms. Dola Sen.

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#### **MATTERS RAISED WITH PERMISSION**

##### **Need to look into the problems of people including tribals affected by Sardar Sarovar Project**

MS. DOLA SEN (West Bengal): Mr. Deputy Chairman, Sir, thank you for giving me a chance to make some points on this issue in Zero Hour.

**श्री उपसभापति:** जल्दी बोलिए।

MS. DOLA SEN: My subject today is regarding families affected by Sardar Sarovar Project; many of them are *Adivasis*. Sir, many families affected by Sardar Sarovar Project are still residing in the submerged area spread over 214 kilometres as on today. Many schools, dispensaries, *dharamshalas*, Government offices, rationing shops and other public amenities, temples, mosques, other religious and cultural centres and monuments, shops, markets and panchayat are yet to be shifted from

villages in submergence to new sites. Many families from Madhya Pradesh who were declared as Sardar Sarovar affected since 1980s are now excluded from 'Backwater Level Affected' category, even when most of their properties are already acquired and transferred in the name of the Narmada Authority. Not only that, a number of Sardar Sarovar affected Adivasis from Maharashtra are also yet to get any or, all of the agricultural land, house plots allotted with titles and amenities in places of Refugee, Relief and Rehabilitation sites, in their possession and yet to shift to new sites. Thousands of Sardar Sarovar affected landless families in Madhya Pradesh including fishermen, potters, labourers, shopkeepers and artisans have reportedly not been granted rehabilitation benefits. It is also ironical that no concrete action has yet been taken against the middlemen and officials who are held responsible for more than 1,500 fake sale deeds and massive corruption on other aspects of rehabilitation, and their offences are recorded by Justice Jha Commission after seven years' long inquiry!

Sir, the most alarming fact is that huge quantity of ponded water from Sardar Sarovar Reservoir is allocated to the Coca Cola factory and car industries like Nano and Ford, depriving the people living in the vast municipal areas of Gujarat, of adequate drinking water, particularly, in Kutch and Saurashtra.

I demand that a White Paper be published by the Central Government on the impact of Sardar Sarovar Project. Thank you, Sir.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

**डा. अनिल कुमार साहनी** (बिहार): महोदय, मैं भी स्वयं को इस विषय से सम्बद्ध करता हूँ।

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Yes, all those who associate, their names may be added. Now, Shrimati Kahkashan Perween.

**Concern over sex determination racket caught  
in a village in Delhi**

**श्रीमती कहकशां परवीन** (बिहार): महोदय, आज मैं सदन में आपकी अनुमति से एक बहुत ही महत्वपूर्ण मुद्दे को उठाने जा रही हूँ।